LOK SABHA

Thursday, July 1, 1971/*Asadha* 10, 1893 (*Saka*)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

Death of Soviet Cosmonauts

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): The true spirit of science is the spirit of sacrifice and search for knowledge. The exploration of outer space has re-awakened in all of us a sense of wonder. Whether the cosmonauts belonged to the Soviet Union or to the United States of America, we have regarded them as representatives of all mankind. We have felt personally involved in their Journey, following their every move, sharing the anxiety of their families and of their country. We have felt exilarated by their achievements.

The tragedy of the death of the Soviet cosmonauts, Lt. Col. Georgi Dobrovolsky, Flight Engineer Vladislav Volko and Test Engineer Viktor Patsayev is all the greater because it happened at the very end of a successful exploration. As the House knows, they spent a record number of 23 days aboard the Salyut, the 25-tonne orbiting laboratory launched on April 19th. The experiment was a success. They gathered very valuable information, and even though they themselves are not here to share in it, we know that it was a contribution to progress.

May I request you, Sir, on behalf of this House to express our deep sympathy to the Soviet Union and especially to the families of these gallant and courageous young men ?

MR. SPEAKER: I associate myself personally and on behalf of this House with the feelings of grief and sorrow expressed by the Prime Minister on the tragic incident, the death of the three cosmonauts of the spaceship Soyuz-11—Cosmonauts Georgi Debrovolsky, Vladislav Volkov and Viktor Patsayev. They were on a mission of immense scientific knowledge, and their end came Just at a time when they had almost accomplished their mission. This is a loss not only to the Soviet Union and people, but to the entire mankind. I am sure the House will join us in conveying our heartfelt condolences to the bereaved families, the Government and the people of USSR.

We may stand for a while to express our sorrow.

The Members then stood in silence for a while.

ORAL ANSWERS TO QUESTIONS

बिहार में फसलों को हुई क्षति की जांच करने वाले अध्ययन दल का प्रतिवेदन

*841. श्री रामावतार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बिहार में असामयिक वर्षा के कारण रबी की फसल

को हुई क्षति की जांच करने के लिये एक अध्ययन दल वहां भेजा था;

(ख) यदि हां, तो क्या उक्त अध्ययन दल ने सरकार को अपना प्रतिवेदन पेश कर दिया है;

(ग) उक्त प्रतिवेदन में की गई सिफारिशों की मुख्य बातें क्या हैं; और

(घ) उन्हें क्रियान्वित करने के लिये क्या कार्यवाही की गई है अथवा करने का विचार है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहिब पी० शिंदे) : (क) से (घ). एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) जी हां। राज्य मे कमी की अवस्थाओं में, जोकि अप्रैल–मई, 1971 मे बेमौसमी वर्षा से हुई क्षति का एक कारण है। राहत के उपायों के लिये निधि की स्थिति तथा मांग का अध्ययन करने के लिये केन्द्रीय दल ने राज्य का दौरा किया है।

(ख) जी हां।

(ग) केन्द्रीय दल ने 1971–72 के दौरान राहत के लिये व्यय की निम्नलिखित सीमा निर्धारित की है :–

1971–72	रुपये लाखो मे
1. राहत की मदें	
(i) कठोर शारीरिक श्रम योजनाएं, परिवहन प्रभार तथा अन्य राहत की योजनायें (राजस्व विभाग के अन्तर्गत)	132'00
(ii) मुफ्त राहत	20.00
(iii) स्वास्थ्य निरोधक उपाय (लोक स्वास्थ्य विभाग के अन्तर्गत)	6.00
कुल	158.00

2. ऋण

पेय जल की व्यवस्था 1 करोड़ रुपये

(घ) सरकार ने दल की सिफारिशें मन्जूर कर ली है। राज्य सरकार तथा अन्य सम्बन्धितो को निर्णय बताया जा रहा है।

श्री रामावतार शास्त्री: अध्यक्ष महोदय, यह जो अध्ययन दल अभी बिहार मे वर्षा से हुई फसल की बरबादी की जानकारी के लिये गया था तो वहाँ जाने के बाद अध्ययन दल ने अंतिम निर्णय पर पहुँचने के पहले किन किन स्थानो का बिहार में दौरा किया और किन किन व्यक्तियों और संगठनों के साथ बातें की जिससे कि उन्हें सही तस्वीर वहाँ की मिल सके ?

SHRI ANNASAHFB P. SHINDE : The team which visited Bihar naturally discussed with the State Government officials and visited some of the headquarters. I have not got at the moment a list of the places they visited, but the experts and some members of the team did visit some of the interior areas of Bihar, but in such matters the assessment is made in consultation with the State Government, based on the information with the State Government.

श्री रामावतार शास्त्री: जिस असेसमेंट पर यह अध्ययन दल पहुंचा इस के असेसमेंट में और बिहार सरकार के असेसमेंट में, जो वहां की स्थिति के बारे में है, दोनों में क्या कोई फर्क है ? अगर है, तो मंत्री महोदय उस को बतलायें। दूसरी बात यह कि बिहार सरकार ने इस स्थिति का मुकाबला करने के लिये क्या केन्द्रीय सरकार से किसी प्रकार की मांग रखी थी ? अगर हां, तो उस का ब्यौरा क्या है ?

SHRI ANNASAHEB P. SHINDE : I do not want to criticise anybody, but sometime brave Statements are made, but when the Central team went there and they asked the State Government for figures about the estimates of damage, the precise information was not available.

श्री के० एन० तिवारी: मंत्री महोदय ने बतलाया कि बिहार सरकार कोई प्रोपर असेसमेंट नहीं दे सकी। तो उस के बाद केन्द्रीय सरकार क्या सोच रही है और क्या रिलीफ अभी तक ऐग्रीकल्चरिस्ट्स लोगों को वहां दी गई है ?

SHRI ANNASAHEB P. SHINDE: A broad assessment that damage was to the tune of 25 per cent of the rabi crop was given but the precise estimates were not available. But the Central team went into the various problems in regard to which the relief is required, and the Central team has made recommendations for substantial assistance to the Bihar Government.

श्री शंकरदयाल सिंह: क्या सरकार यह नहीं सोचती है कि जो ऋण या सहायता दी जा रही है उस में काफी विलम्ब हो रहा है क्योंकि दूसरी फसल की तैयारी में किसान लगे हैं और जो भी उन के पास साधन था वह रबी में लगा दिया, और वहां के किसान काफी कठिनाई में हैं, इस लिये देर क्यों हो रही है, यह मैं जानना चाहता हूं।

SHRI ANNASAHEB PSHINDE : The hon. House and Members should appreciate that there is no delay whatsoever on the part of the Government of India because relief in case of natural calamities is a State subject constitutionally. The State Governments have to take steps, and they need not wait for the Central Government, because the Central Government only comes in by way of assisting the State Governments, and, therefore, there is no delay whatsoever. The State Government can go ahead with the relief operations.

SHRI SHYAMNANDAN MISHRA: The amount of relief recommended must have some correlation with the number of persons affected. Will the Minister tell us the number of persons affected ?

SHRI ANNASAHEB P. SHINDE : As I said, no precise information has been available. We can give figures only if the State Government has precise information. I was submitting that this information was not available.

I should like to make one submission to the hon. Members. The amounts which were provided last year were not spent. It is all right asking more relief. But let the Bihar Government spend the amount that has been provided; we shall be prepared to help them more.

Census of Casual Labour Employed by Ministries

*843. SHRI M. M. HASHIM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any census has been conducted of the casual labour employed by all the Ministries of the Government of India; and